

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**UNSTARRED QUESTION NO. 3736
TO BE ANSWERED ON 08.12.2016**

Sports Subject in the Constitution of India

3736. SHRI PREM DAS RAI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) Whether the Government proposes to transfer the subject of 'sports' from the State List to the Concurrent List of the Constitution;

(b) If so, the details and the objectives thereof;

(c) the details of annual budgetary allocation for various sports in the country during the last three years and the current year; and

(d) the other steps proposed by the Government for the promotion / development of sports in the country ?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI VIJAY GOEL)**

(a) No Madam.

(b) Does not arise in view of (a) above.

(c)& (d) Promotion and development of Sports disciplines is the responsibility of the concerned National Sports

Federations (NSF). Central Government supplements efforts of the NSFs by providing financial assistance under the Scheme of Assistance to NSFs for various activities such as holding coaching camps for national level sportspersons, holding of national championships and international tournament in India, training and participation of sportspersons / teams in international tournaments abroad, procurement of sports and sports science equipment, etc. Budgetary allocation is made scheme wise and not sports wise. Budgetary Allocation under the Scheme of Assistance to NSFs for the last 3 years and the current year is as follows :-

2013-14 – Rs. 170 Crores

2014-15 – Rs. 185 Crores

2015-16 – Rs. 350 Crores

2016-17 – Rs. 399.85 Crores

Further, Ministry is implementing the “Khelo India – National Programme for development of Sports” as a Central Sector Scheme from the current financial year 2016-17. The Scheme provides for holding of annual sports competitions, sports talent identification through competitions and creation of sports infrastructure.

To promote sports in the country, Sports Authority of India (SAI) is implementing the following sports promotional schemes to identify talented sports persons in the age group of 8-25 years and nurture them to excel at national and international competitions :

- National Sports Talent Contest Scheme (NSTC)**
- Army Boys Sports Company (ABSC)**
- SAI Training Centre (STC)**
- Special Area Games (SAG)**
- Extension Centre of STC/SAG**
- Centre of Excellence (CoE)**
- National Sports Academies (NSA)**
